

features of the proposal are given in paras 27 to 29 of Chapter VII of the Second Five Year Plan. Full information in regard to Implementations of the recommendations by the State Governments is not available.

Indian Boatmen in Ceylon

*418. **Shri Heda:** Will the Prime Minister be pleased to state:

(a) whether Government have seen the letter published in the *Hindustan Times* dated 28th December, 1957 written by Shri Sooseya Morais, Assistant Secretary, Boatmen's Union Tuticorin and verified the facts; and

(b) what action has been taken in connection with the alleged harassment meted out to the members of crew of the sunken boat by the Ceylonese authorities?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Yes, Sir. On the 28th November, 1957, the Indian High Commission in Ceylon received information that 12 boatmen who formed the crew of boat No. 93, which sank off Kachchativu, had landed on the Ceylon coast off Talaimannar where they were apprehended by the Ceylon Army personnel and produced before the Manner Magistrate, and later confined in the Quarantine Camp at Talaimannar, as suspected illicit immigrants.

Immediately on receipt of this information the Indian High Commission took up the matter with Ceylon Government, who issued necessary orders, the same day, for the release of these boatmen. The boatmen were released on the 30th November, 1957 and returned to India on the 1st December, 1957.

To avoid similar incidents in future and to investigate the allegations of harassment and mal-treatment meted out to these boatmen, the High Commission in Ceylon has addressed the Ceylon Government whose reply in the matter is still awaited.

Proto-type and Training Workshop at Okhla, New Delhi

*419 { Shri Raghunath Singh:
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state the progress made so far with regard to setting up of a Proto-type and Training Workshop for Small Scale Industries near Industrial Estate, Okhla, New Delhi with West German aid?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of the House. [See Appendix III, annexure No. 6].

Pharmaceutical Industry

*420. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Soviet Expert or team of Soviet Experts have submitted a detailed report for a composite unit for the pharmaceutical industry; and

(b) if so, whether a copy of the report will be laid on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The team of Soviet Experts submitted a report giving certain targets for basic drugs and suggestions for their manufacture from basic raw materials. The whole matter is under discussions with the Soviet expert teams and it will take some time before the projects are finalised. It is therefore not possible to release the details of the projects yet.

Calcutta Tea Trade Association

*421 { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Calcutta Tea Trade Association is largely controlled by foreign interests;

(b) whether it is also a fact that a new auction house is being built in Calcutta by a foreign controlled broking firm; and

(c) what is the ratio of shares held by Indians in the four foreign-controlled tea broking houses in Calcutta?

The Minister of Commerce (Shri Kanungo): (a) to (c). A statement is aid on the Table of the House. [See Appendix III, annexure No. 7.]

Location of Major Pharmaceutical Projects

- *422. { Shri Vajpayee:
Shri Bhakt Darshan:
Shri S. C. Samanta:
Shri V. P. Nayar:
Dr. Ram Subhag Singh:
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the sites for locating the major pharmaceutical projects to be launched in 1958 have been decided upon;

(b) if so, their names; and

(c) the details of the schemes?

The Minister of Industry (Shri Manubhai Shah): (a) Not yet, Sir.

(b) and (c). Do not arise.

Handloom Industry in Jammu and Kashmir

*423. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been allotted as loans and grants to the Jammu and Kashmir State for the development of handloom industry during the Second Five Year Plan; and

(b) if so, what?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) Rs. 46 lakhs.

Industrial Committee on Inland Transport Services

*424. { Shri T. B. Vittal Rao:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 282 on the 23rd July, 1957; and state:

(a) whether the Industrial Committee on Inland Transport Service has since been constituted;

(b) if so, the names of All-India Organisations from which representatives have been taken;

(c) the date fixed for the first meeting of the Committee; and

(d) the subjects that will be discussed at this meeting?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) to (d). Do not arise.

Import of Arecanut

*425. Shri Vasudevan Nair: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the arecanut growers of Kerala have represented to Government against the relaxation of control in the case of import of this commodity;

(b) if so, the reaction of Government in the matter; and

(c) the quantity of arecanuts imported during the year 1957-58 so far?

The Minister of Commerce (Shri Kanungo): (a) and (b). Yes, Sir, but after the policy for the licensing period October 1957 to March 1958 had been decided and announced. As the policy for arecanut had already been revised downward for that period from 40% to a token quota of 10%, the consideration of the representation in question did not arise.

(c) The quantity of arecanuts (betelnuts) underground imported